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सेवा में,

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय,

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-279, दिनांक-23.01.2024 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय ।

विश्वासभाजन,

(अजय शंकर राय)

प्रशाखा पदाधिकारी,
बिहार विधान सभा, पटना ।

Declaration of Assets and Liabilities

Year 2023

I, **Ajay Shankar Roy**, son of **Sri Rajneti Roy**, aged-about 48 years, belonging to **Administrative Cadre**, service and presently working as **Section Officer**, Bihar Legislative Assembly, Patna, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

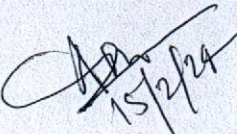
A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Babita Kumari	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	24,500/-	39,835/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	In SBI A/c of Bihar Vidhan Mandal Branch 1-Rs/-98,797/- 2- One year Term Deposit of Rs.30,643/- Rs.23,297/-, 3- Bank of India Karbigahia branch - Rs.5,000/-.	Bank of India Karbigahia branch - Rs.8,925/-. SBI Bihar Vidhan Mandal Branch- Rs.9,957/- - One year Term Deposit of Rs. 1,80,000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	KVP of Rs. 5,000/- Joint with spouse in Ashok Nagar P.O.	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1)LIC Policy of Rs.1,00,000/- (2)LIC Policy of Rs.50,000/- (3)LIC Policy of Rs.50,000/- (4) Postal Life Insurance of Rs.1,00,000/-	In Ashok Nagar P.O. Rs. 905/- in joint accout with spouse.	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	(1)Hero Honda Splendour Plus bearing Reg. No. BR-01-AY 4807 of year 2010	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	1-Gold 20gm worth Rs.- 1,35,,000/- 2-Silver 10gm worth Rs. 3150/-	(1)Gold 360gm worth Rs.11,95,000 (2)Silver 950 gm worth Rs. 39,095/-	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.


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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Babita Kumari	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1.5 Kattha in mauja- Garha, Circle and P.S.- Udawant Nagar, Bhojpur. 1.41 Kattha in Mauja- Bhedgawan Cir- Fatuha P.S- Gaurichack Patna.	2.25 Kattha in Mauja- Mallick Bahuara Circle- Sampatchack P.S- Gaurichack Patna.	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in Ancestral property as per HUF.				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-12-2023
(a)	(i) Loans from Banks	1- Rs. 16,86,000/- loan from SBI, Bihar vidhan Mandal Branch.	Rs. 15,28,040/-(App.)
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

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	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assesment Year 2022-23 PAN No -ASBPR6178F	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: **AJAY SHANKAR ROY**

Place:- PATNA

Designation:- **Section Officer**

Date: 15-02-2024

Department:-BIHAR LEGISLATIVE ASSEMBLY, PATNA

(Signature)
15/2/24